

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

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T.C.P No. 447/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)


SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Akshay Interiors a Proprietorship Firm  
V/s.  
Vadraj Cement Ltd. (Erstwhile known as ABG  
Cement Ltd.)

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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11	Karan Vyas (Adv for Respondent -	(Advocate	
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ORDER

TCP No. 447/I&BP/NCLT/MB/MAH/2017

At request of the Respondent's Counsel, list this matter on 19.07.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)